

Annexure – 7																
Name of the corporate debtor: Sri Lakshmi Narasimha Spinning Mills (India) Private Limited; Date of commencement of CIRP: 8th June 2026;(Order Received on 19.06.2026) List of creditors as on: 10th July, 2026																
List of operational creditors (Government dues)																
(Amount in ₹)																
Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Electricity Department	Andhra Pradesh Central Power Distribution Corporation Limited	OCG-01	01-07-2026	52430587.00	41351469.00	Unsecured	-	-	No	0	-	-	-	11079118	
2	Employees Provident Fund Organisation	Ministry of Labour & Employment	OCG-02	07-07-2026	38,152.00	38,152.00	Unsecured	-	-	No	0	-	-	-	-	
3	Employees State Insurance Corporation	Employees' State Insurance Corporation	OCG-03	08-07-2026	91,941.00	91,941.00	Unsecured	-	-	No	0	-	-	-	-	
4	Income Tax Department	Income Tax Department	OCG-04	13-07-2026	8,23,966.00	8,23,966.00	Unsecured	-	-	No	0	-	-	-	-	
Total					5,33,84,646.00	4,23,05,528.00										1,10,79,118.00

Note: (1) The admission of the claim is based on the records and documents presently available with the IRP/RP and shall remain subject to verification and reconciliation with the books of account of the Corporate Debtor and the records/information made available by the Suspended Board of Directors.